

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 535 of 2016 In
Appeal No. 25 of 2014**

Dated: 27th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:

M/s SESA Sterlite Ltd.

...Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant : Mr. Amit Kapur
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. G. Umopathy, Mr. Rutwik Panda,
Mr. Anshu Malik for R.1

Mr. Raj Kumar Mehta and
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R.2

ORDER

**IA No. 535 of 2016
*(Appl. for clarification)***

This application is filed seeking clarification of Judgment dated 10.05.2016 passed by this Tribunal. Mr. R.K. Mehta learned counsel appearing for Respondent No.2 states that this application is not maintainable and seeks a week's time to file a short note with regard to the maintainability of this application. He may file the same on or before 04.10.2016 after serving copy on the other side.

List this application on **06.10.2016.**

**(I.J.Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**